

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:2107
ANSWERED ON:10.03.2015
CONSUMER AWARENESS
Suresh Shri Doddaalahalli Kempegowda

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the Government proposes to involve Panchayati Raj Institutions in creating awareness about Consumer rights among people; and

(b) if so, the details thereof and the action taken thereon?

Answer

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI RAM VILAS PASWAN)

(a) & (b) : No Madam. The Panchayati Raj Institutions are not directly assisted by the Union Government.

Funds are released to State Governments/Union Territories for spreading consumer awareness.

The recipient State Government/ UT have freedom to utilize the funds through any agency including Panchayati Raj Institutions.